

U/b

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.210/177/2021
(with MA No.210/175/2021)**

Dated this Monday, the 01st day of March, 2021

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)**

**Proceeding conducted through video conferencing with
the consent of applicant's counsel.**

1. Shri Pradip Dattaram Bane, Age 53 years,
Working as M.T.S. (Group C) in the office of
Deputy Superintendent of Salt, Trombay, Mumbai,
residing at : D/6, Safalya Society, Mangal Ragho Nagar,
30 Gaon Road, Kalyan (East), Thane 421 36,
Mob. No.9372331410.
2. Sanjay Mahadeo Gamare, Age 50 years,
Working as M.T.S. (Group C) in the office of
Deputy Superintendent of Salt, Circle Office,
Bhandup (East), Mumbai 400 042,
residing at : Room No.103, 1st Floor, Shiv Darshan Bldg.,
Plot No.63-64, Sector 29, Agral I Gaon, CBD Belapur
New Mumbai 400 614.
3. Shrinivas Narayn Naik, Age 50 years,
Working as M.T.S. (Group C) in the office of
Deputy Superintendent of Salt, Shiroda, At & Post Shiroda,
Tal. Vengurla, Dist. Sindhudurga, Pin 416 518,
residing at : Village Taenkeri, Tal. Ankola, Dist. Karwar,
Karnataka State 581 314.
4. Mangesh Ramchandra Khedekar, Age 56 years,
Working as M.T.S. (Group C) in the office of
Deputy Salt Commissioner, Exchange Building, 4th Floor,
Sir Shivasagar Ramgulam Marg, Ballard Estate, Mumbai 400 001,
residing at : Gokuldhain Residency, D-105, Neral,
Tal. Karjat, Dist. Raigad 410 101.
5. Naresh Kasinath Tike, Age 56 years,
Working as M.T.S. (Group C) in the office of
Deputy Salt Commissioner, Exchange Building, 4th Floor,
Sir Shivasagar Ramgulam Marg, Ballard Estate, Mumbai 400 001,
residing at : Sarova Complex, E/907, Purandar CHS Ltd.,
Samata Nagar, Near Thakur College, Kandivali (East),
Mumbai 400 101.

6. Vinay Vasnat Gaonkar, Age 50 years,
Working as M.T.S. (Group C) in the office of
Deputy Salt Commissioner, Exchange Building, 4th Floor,
Sir Shivasagar Ramgulam Marg, Ballard Estate, Mumbai 400 001,
residing at : Om Mahesh Darshan CVHS Ltd., Flat No.07,
Old Dombivli Road, Near Shiv Mandir, Dombivli (West),
Tal. Kalyan, Dist. Thane 421 202.
7. Rajkumar Ramchandra Gaikwad, Age 58 years,
Working as M.T.S. (Group C) in the office of
Deputy Supdt. of Salt Pen, At & Post Pen, Tal. Pen,
Dist. Raigad, Vashi Naka, Khachar Khind, Pin 402 107,
residing at : At Mohachiwadi, Post Neral (East),
Tal. Karjat, Dist. Raigad, Pin 410 101.
8. Raghunath Bhagwan Pedini, Age 52 years,
Working as M.T.S. (Group C) in the office of
Supdt. Of Salt Bhayander, Indra Market, Station Road,
Bhayander (West), Thane 401 101,
residing at: Salt Quarters Room No.2, Indra Market,
Station Road, Bhayander (West), Thane 401 101.
9. Yashwant Dumbar Bhore, Age 54 years,
Working as M.T.S. (Group C) in the office of
Supdt. of Salt Bhayander, Indra Market, Station Road,
Bhayander (West), Thane 401 101,
residing at: Prabhat Nagar, A Wing, 2nd Floor, Flat No.205,
Raj Village, Bhayander Uttan Road,
Bhayander (W), Thane 401 101.

- Applicants

(By Advocate Shri Vicky Nagrani)

Versus

1. Union of India, Through the Secretary, Ministry of Industry,
Udyog Bhavan, New Delhi 110 011.
2. The Secretary, Department of Personnel & Training,
Ministry of Personnel, Public Grievance & Pension,
North Block, New Delhi 110 001.
3. Deputy Salt Commissioner, Office of Deputy Salt Commissioner,
Exchange Building, 4th Floor, Sir Shivasagar Ramgulam Marg,
Ballard Estate, Mumbai 400 001.
4. Superintendent of Salt, Office of Superintendent of Salt,
Bhandup (East), Mumbai 400 042.
5. Sr. Accounts Officer, Pay & Accounts Office (Salt),
2-A, Lavan Bhavan, Jhalana Dungari, Jaipur 302 004.
6. Assistant Accounts Officer, Principal Accounts Office,
Ministry of Industry, 517-D, Udyog Bhavan,
New Delhi.

- Respondents

ORAL ORDER
Per : Dr. Bhagwan Sahai, Member (A)

Present:

Advocate Shri Vicky Nagrani for the applicants.

2. In this OA the applicant Shri Pradip Dattaram Bane and 8 others have challenged the order of incharge Deputy Salt Commissioner, Mumbai dated 10.02.2021 mentioning that discrepancy has arisen while fixing pay of the applicants after implementation of VI CPC pay scales. Therefore, the order dated 23.10.2019 is cancelled and applicants are advised to repay the excess drawn amount to Government account immediately.
3. As per the impugned order dated 10.02.2021, first instalment of recovery has been made from salary of the applicants for the month of February. The applicants' counsel pleads that after this order, the applicants have made representations to the respondents. However, a certified photocopy of such representation submitted by the applicant No.4 has been brought on record, although Shri Nagrani pleads that similar representation was also submitted by other applicants.
4. In view of this submission, the applicants are directed to submit a fresh comprehensive representation on their grievance to the respondents within two weeks from today. In case such representations are received by the respondents from the applicants, then the respondents are directed to consider them as per the provisions of relevant applicable rules, law and instruction and decide those representations within six weeks from the date of their receipt.
5. Till those representations of the applicants are decided, the respondents should not make further recovery from the salary of the applicants.
6. With this the OA stands disposed of.
7. MA No.175/2021 for Joint Petition also stand disposed of.

(Ravinder Kaur)
Member (Judicial)

kmg*

(Dr. Bhagwan Sahai)
Member (Administrative)



